

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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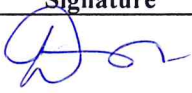
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.12/66/HDB/2017
NAME OF THE COMPANY	Rewa Tollway Private Limited
NAME OF THE PETITIONER(S)	Rewa Tollway Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DIVYA DATLA Petitioner	Advocate	datta.divya.rao@gmail.com 9440192334	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Divya Datla, Learned Counsel for Petitioner.

C.A. is Allowed.


Member (T)

prem


Member (J)